

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1079 of 2020

IN THE MATTER OF:

Interups Inc.

...Appellant

Versus

**Kuldeep Kumar Bassi & Ors.
Resolution Professional of Asian Colour
Coated Ispat Ltd.**

...Respondents

Present:

For Appellant: Mr. Neeraj Kishan Kaul, Senior Advocate with Mr. Abhishek Anand, Mr. Kunal Godhwani, Mr. Divyanshu Srivastav, Mr. Mohak Sharma, Mr. Viren Sharma, Mr. Pathik Choudhury and Mr. Rahul Adlakha, Advocates.

For Respondents: Mr. Ramji Srinivasan, Senior Advocate with Ms. Pooja Mahajan, Mr. Savar Mahajan, Ms. Mohana Nijhawan, Ms. Avni Shrivastav, Advocates for R-1.

Mr. Ankur Mittal, Ms. Meera Murali, Advocates for R-2.

Dr. Abhishek Manu Singhvi, Senior Advocate with Mr. Bishwajit Dubey, Mr. Shatrajit Banerji, Mr. Aditya Jindal and Ms. Madhavi Khanna, Advocates for R-3

ORDER
(Through Virtual Mode)

11.02.2021: Heard Shri Neeraj Kishan Kaul, Senior Advocate representing the Appellant. Heard Shri Ramji Srinivasan, Senior Advocate representing Respondent No. 1 (Resolution Professional). Heard Shri Ankur Mittal, Advocate representing Respondent No. 2 (CoC). Also heard Dr. Abhishek Manu Singhvi, Senior Advocate representing Respondent No. 3. **Order Reserved.**

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Learned counsel for the Appellant may file written submissions, if not filed, not exceeding three pages, supported by relevant case law within one week.

Learned counsel for Respondent No. 2 may file written submissions, not exceeding two pages, supported by relevant case law. Learned counsel for Respondent No. 3 may file revised written submission in tabular form giving full particulars with reference to pages in the appeal paper book in chronology of events. This may be done within one week.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc